

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 07-06-2021

MORNING SESSION

SL. No.	CASE NO.	
1	Misc.	3/2015
2	Misc.	4/2015
3	O.S.	406/07
4	O.S.	413/08
5	O.S.	449/08
6	O.S.	321/10
7	F.D.P.	5/2012
8	O.S.	560/12
9	O.S.	123/15
10	O.S.	198/15
11	L.A.C.	69/06
12	L.A.C.	173/06
13	O.S.	825/06
14	O.S.	1361/06
15	O.S.	83/15

AFTERNOON SESSION

1	O.S.	1041/19
2	O.S.	410/08
3	O.S.	31/12
4	O.S.	73/12
5	O.S.	269/15
6	O.S.	456/15
7	O.S.	756/15
8	O.S.	264/06
9	O.S.	495/06
10	O.S.	441/08
11	O.S.	871/06
12	O.S.	778/07
13	O.S.	911/07
14	O.S.	323/06
15	O.S.	607/11

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 07-06-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL CASES	CIVIL CASES
<u>HEARING</u>	<u>HEARING</u>
1. CrI.Mis.398/2012	1. O.S.844/2011
2. C.C.184/2014	2. O.S.122/2016
3. C.C.4554/2014	3. O.S.586/2017
4. C.C.5051/2016	4. O.S.654/2019
5. Cr.No.65/2020(VPS)	5. Misc.27/2017
6. Cr.No.64/2020(VPS)	
7. Cr.No.60/2020(VPS)	
	<u>SUMMONS</u>
<u>WARRANT</u>	6. O.S.168/2020
8. C.C.5/2016	7. O.S.536/2020
9. C.C.1908/2017	8. O.S.540/2020
10. C.C.4787/2017	9. O.S.54/2021
	10. O.S.168/2021
<u>BODY WARRANT</u>	11. O.S.178/2021
11. C.C.5306/2016	12. O.S.192/2021
12. C.C.4262/2018	
13. C.C.1168/2019	<u>ARGUMENTS</u>
14. C.C.2229/2019	13. O.S.270/2019
	<u>SETTLEMENT</u>
<u>ARGUMENTS</u>	14. O.S.354/2015
15. C.C.2197/2012	
	<u>NEW SUITS</u>
	15. O.S.206/2021

NOTE: All the advocates are requested to strictly follow SOP dated 21/05/2021 issued by the Hon'ble High Court of Karnataka.

05/6/21
**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**